

of Members of Parliament to and from Parliament House Estate and to improve circulation of traffic around Parliament House.

(b) As a result of the diversion, the walking distance has somewhat increased, for those commuters.

(c) There is no such proposal at present.

Expenditure on T.A. & D.A. in the National Remote Sensing Agency

5923. SHRI KALYAN JAIN: Will the Minister of PLANNING be pleased to state:

(a) whether expenditure on T.A. & D.A. in the National Remote Sensing Agency (an agency under the Department of Science and Technology) is much more than the total salary of staff and officers of NRSA; and

(b) if so, facts and reasons therefor?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No Sir,

(b) Does not arise.

स्कूटर्स इण्डिया लिमिटेड को हुई हानि

5924. श्री भानु कुमार शास्त्री : क्या उद्योग मन्त्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1975-76 को अपनी वार्षिक रिपोर्ट में स्कूटर्स इण्डिया लिमिटेड; लखनऊ, ने कितनी हानि दिखाई है ;

(ख) क्या इस कम्पनी द्वारा निर्मित स्कूटर अपनी घटिया किस्म के कारण बाजार में नहीं बिक रहे हैं ; और

(ग) विजय स्कूटर्स का उत्पादन बढ़ाने के लिए सरकार द्वारा क्या कार्रवाही की जा रही है ?

उद्योग मंत्री (श्री जार्ज फर्नांडीस) ।

(क) स्कूटर्स इण्डिया लिमिटेड को वर्ष 1975-76 में मूल्यह्रास के पूर्व 2.30 करोड़ रुपये और मूल्यह्रास के पश्चात 3.28 करोड़ रुपये की हानि हुई ।

(ख) और (ग). एक विशेष ब्रान्ड को छोड़कर अन्य स्कूटरों की मांग में सामान्य रूप से मन्दी आई है । स्कूटर्स इण्डिया लिमिटेड द्वारा वितरण तन्त्र में सुधार करने के लिए कदम उठाए जा रहे हैं । स्कूटरों के प्रत्याशित ग्राहकों को बैंकों से सरल ऋण देने की बात पर भी विचार किया जा रहा है । यह भी सच है कि स्कूटरों की क्वालिटी के बारे में कुछ शिकायतें मिली थीं । देश में संचालन स्थिति के अनुकूल वाहन में उपयुक्त डिजाइन सुधार भी किया जा रहा है ।

Coca Cola Export Corporation

5925. PROF. R. K. AMIN: Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 2648 on the 6th July, 1977 regarding Coca Cola Export Corporation and state:

(a) whether remittance, import licence etc. should not exceed 80 per cent; and

(b) if so, whether this restriction is to be applied on cash basis or on accrual basis?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The remittance facilities will be calculating on Cash Basis. For the calculation of remittances each year, the accounting of the value of exports will be on Cash Basis instead of Accrual Basis.

Scholarships offered to S.C. Students in Chidambaram, Tamil Nadu

5926. SHRI A. MURUGESAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the number of scholarships offered

to students from Scheduled Castes in Chidambaram, Tamil Nadu are inadequate and also not disbursed in time; and

(b) the steps proposed to remedy the situation?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). The state Government has been asked to furnish the information, which, on receipt, will be laid on the Table of the House.

Reservation of Items for small scale Sector

5927. **SHRI L. L. KAPOOR:** Will the Minister of INDUSTRY be pleased to state :

(a) the policy for the reservation of items in small scale industries;

(b) number of new items reserved during the last three years;

(c) whether there is any machinery to review the retention of old items on reserve list and duration and how many items have been reviewed so far; and

(d) whether there is any proposal to set up a Secretariat for the above purpose, if so, the action taken in this regard?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The policy for the reservation of items for exclusive manufacture in the small scale sector helps in achieving decentralisation of production of items which are technically and economically viable to be produced on small scale and in encouraging new entrepreneurs.

(b) During the last three years, three new items have been added to the previous list of 177 items. Notification on two additional new items is under issue.

(c) Yes, Sir Small Industries Development Organisation has a programme of undertaking studies on industries which are reserved for the small scale Industries. Studies in respect of 112 reserved industries have so far been completed. Out of these, 26 reports have been considered by the Standing Committee for reserved industries, which has been set up under the chairmanship of the Chairman of the Bureau of Industrial Costs and Prices by the Ministry of Industry.

(d) No, Sir.

Qualification for Recruitment to Central Government Service

5928. **SHRI D. AMAT:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a person who has passed the matriculation examination in only English after passing the Proficiency examination in Sanskrit (Prajana) of Punjab University is equivalent to matriculation examination recognised by Government of India for the purpose of recruitment in the Government of India and allied Departments and not a person who has passed only English examination after passing in Proficiency in Hindi (Rattan) examination of the Punjab;

(b) if so, reasons for this anomalous situation; and

(c) whether Government purposes recognised this also as equivalent of full matriculation with a view to encourage the bearings of and enhance the prestige of Hindi?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). According to a decision taken by the Government in 1958, persons who pass Matriculation examination in only English after passing the proficiency examination in Sanskrit (Prajana) of Punjab University are not to be treated as eligible for government jobs for which Matriculation is the minimum prescribed qualification. However, because of an entry in a printed government publication to the effect that such a qualification is equivalent to matriculation, continuing apparently through inadvertence, it is possible that some of the departments making their own recruitments otherwise than through the UPSC might have recruited persons with such qualifications. Instructions are being issued to rectify the mistake.

(c) There is no proposal under consideration to recognise either of the two qualifications mentioned in Part (a) above as equivalent to Matriculation.

Construction of Ballapatnam Bridge in Kerala

5929. **SHRI RAMACHANDRAN KADANNAPPALLI:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether construction work of Ballapatnam Bridge, Cannanore (Dist.) in Kerala was temporarily stopped few